

Sh. m. p. Hankare, By
CSHs D-v Gangal Ady

LIST OF INDEX

m/o D a B A oth

LIST OF PAPERS IN O.A./T.A. NO. 264/90 OF

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	—	PT
	1	25-6-90	TO Jud rejected
	2	27-7-90	Cosm: Haibla Shw G.S. Nair, re. Kumbha Shw P.S. Chaudhary m (a) Registry Notice
II	—	—	Index is enclosed h/w
III	1-2	18-4-90	Scrutiny sheet of OA
	3	27-7-90	Copy of Jud issued to applicant

6/12

bit

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH, NEW BOMBAY

ORIGINAL APPLICATION NO. 264 OF 1990.

BETWEEN :

Shri Mohan P. Hankare

Vs.

Union of India & Anrs.

... Applicant

... Respondents.

I N D E X

Sr. Nos.	Annexures	Particulars	Page Nos.
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2.	-----	VAKALATNAMA	12 A
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4.	Annexure 'A'	Letter dated 19.01.90	14
5.	Annexure 'B' To 'B'5	Representation dated 28.07.89 " 21.06.89 " 06.09.89 " 04.10.89 " 05.11.89 " 28.12.89	15 - 21

Central Administrative Tribunal,
New Bombay Bench
Received application on 17/4/90
By Hand, Post
Stamp No
241/90
4265
For Registrar

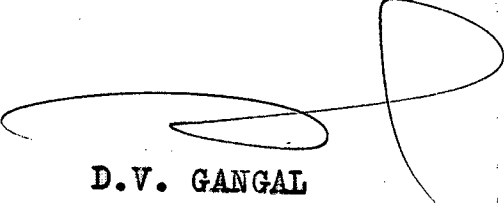
Contd... 2/-

Sr.Nos.	Annexures	Particulars	Page Nos.
6.	Annexure 'C' To	Letter dated	
	'C'2	" 31.08.89	
		" 25.09.89	
		" 09.01.90	22 - 24
7.	Annexure 'D'	Comparative	
		Table of the	
		Recruitment Rule	
		of the Films	
		Division	25

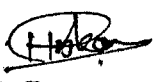
DATE OF FILING :+ 17-4-90.

REGISTRATION NO :-

NEW BOMBAY


D.V. GANGAL

ADVOCATE FOR THE APPLICANT

M. P. 
(MOHAN P. HANKARE)

APPLICANT.

DD

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's orders

Stamp No 2411/90

Per Tribunal

Fixed for Admission
hearing on 25th June 1990.

noted

Adv. Garg
Advocate for
Applicant

By Reg.

Dated: 25-6-90.
(PER: G. S. Naik)

Counsel of the applicant prays for permission to withdraw the application with liberty to file a fresh application. Even on the averments in the application and from the documents on record, it is seen that the grievance of the applicant is being considered by the respondents. As such we are of the view that the application is pre-mature. Anyway since permission is sought for withdrawal of the application, permission prayed for is allowed.

The application is rejected as withdrawn.

P. S. Chaudhary
(P. S. Chaudhary) (M) (G. Sreedharan Naik)
V/C

2

Copy of order

dt: 25.6.90 issued

on applicant on

27.7.90.

ORDER
IN
MATTER OF
THE
Estate of
JAMES
J. O'NEILL
deceased

31/7/90.

Order dt 25.6.90 served
on Applicant on dt. Nil

31/8/90